

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4351  
ANSWERED ON:08.08.2014  
SETTING UP OF CHECK POSTS IN NEPAL BORDER  
Jaiswal Dr. Sanjay;Misra Shri Ajay (Teni)

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of transit and customs points/check posts along the Indo-Nepal border;
- (b) whether the Government has proposals to set up more such posts in th e State of Bihar and Uttar Pradef.h bordering Nepal including Raxaul, Belranya. etc;
- (c) if so, the details thereof; and
- (d) the time by which such, posts are likely to be set up?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) Detail 3 of Land Customs Stations through which bilateral trade and transit cargo is permitted along the Indo-Nepal border is at Annexure-1 an d Annexure-11 respectively.

(b) Yes.

(c) & (d) it has been bilaterally agreed to establish Land Customs Station (LCS) at Murthia in Uttar Pradesh and Sikta in Bihar. The State Governments of Uttar Pradesh and Bihar have to acquire land, ibUowing which the LCS shall be established.

There is also a proposal to allow India-Nepal trade in Bihar through Pipraun {India]-Jatahi (Nepal) on a temporary basis. This requirement has arisen due to disruption of trade through Jam`kpur Customs point on account of repairs to the Janakpur-Jayanagar railway line. A Letter of Exchange (LOE) has lieen sent by India ana the response of Government of Nepal is awaited.